

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Excise Appeal No. 10317 of 2015

(Arising out of OIA-VAD-EXCUS-001-APP-573—574-14-15 dated 08.12.2014 passed by Commissioner of Central Excise- Vadodara-I)

SHRENO LTD

ALEMBIC GLASS INDS. ALEMBIC ROAD,
VADODARA-GUJARAT

.....Appellant

VERSUS

C.C.E. & S.T.-Vadodara-i

1ST FLOOR...CENTRAL EXCISE BUILDING,
RACE COURSE CIRCLE,
VADODARA, GUJARAT-390007

.....Respondent

APPEARANCE:

Shri Saurabh Dixit, Advocate appeared for the Appellant

Shri Sanjay Kumar, Superintendent (Authorized Representative) for the
Respondent

CORAM:

**HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 05.10.2023
DATE OF DECISION: 05.02.2024

The appeal is disposed of. For order, see order of date in Excise
Appeal No. 10316 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha